

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) (PIL)No.17639 of 2022**

***Shambhunath Mahanta & Others***

....

***Petitioners***

Ruha Latif, Advocate

*-versus-*

***State of Odisha & Others***

....

***Opposite Parties***

Mr. Debakanta Mohanty, AGA

Mr. S.P. Misra, Senior Advocate for

Opp. Party No.4

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE M. S. RAMAN**

**ORDER**  
**19.12.2022**

**Order No.**

04.

1. Mr. Debakanta Mohanty, learned Additional Govt. Advocate needs some more time to take instruction on the final order to be passed by the Collector on the representation of the Petitioners. A copy of the decision be placed on record with an affidavit before the next date.

2. List on 2<sup>nd</sup> March, 2023.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(M. S. Raman)***  
***Judge***